

IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH
PHYSICAL HEARING/VIDEO CONFERENCING HEARING (OPTIONAL)
BEFORE

THE HON'BLE JUSTICE S.SUNIL DUTT YADAV

&

THE HON'BLE JUSTICE J.M.KHAZI

COURT HALL NO :2

WARNING LIST

Sl.No.	Case No.	Adv for Pet/App/Comp.	Adv for Resp.
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NOTE: THE MATTERS WILL BE MOVED FROM THE 'WARNING LIST' TO THE 'DAILY LIST' ONCE THE
FINAL HEARING MATTERS IN THE DAILY LIST ARE EXHAUSTED

FINAL HEARING

1	CRL.A 100062/2018 (TCR+PB KEPT BELOW) (CUSTODY SINCE 16/01/2014)	(C,)	JAGADISH PATIL VYAS DESAI	ADDL SPP REG: IA-4/2021 FOR SUSPENSION OF SENTENCE & GRANT OF BAIL A/W STATEMENT OF OBJECTION
	<u>Connected With</u> CRL.RP 100239/2017	(397,)	M B GUNDAWADE	R1 : JAGADISH PATIL R2 : SPP
2	CRL.A 100134/2018 APPEAL ADMITTED ON 27.09.2018 TCR,+WL, PAPER BOOKS KEPT BELOW (CUSTODY SINCE 24/01/2015)	(C,)	D B KARIGAR	ADDL SPP
3	CRL.A 100218/2018 TCR+WL, PAPER BOOKS KEPT BELOW (CUSTODY SINCE 13/5/2015)	(C,)	PRASHANT S KADADEVAR	ADDL SPP
4	CRL.A 100242/2018 (TCR+PB KEPT BELOW) (CUSTODY SINCE 20/7/2014)	(C,)	SPP	ANURADHA DESHPANDE

COURT HALL NO :2

5 CRL.A (C,) SHARAD V MAGADUM ADDL SPP
100018/2019 M B GUNDAWADE
(TCR KEPT A M GUNDAWADE
BELOW) APPEAL AGAINST A2 IS ABATED
(A1 CUSTODY V/O/D 2/3/2020
SINCE
18/11/2014)

6 CRL.A (C,) RAJASHEKHAR BURJI ADDL SPP
100233/2019 R M JAVED (VK FILED)
(ADMITTED ON
31/10/2019)
(TCR, PBS K/B)
(CUSTODY SINCE
27/7/2014)

7 CRL.A (C,) NEELENDRA.D.GUNDE SPP
100377/2019
(TCR+ PB KEPT
BELOW)
(CUSTODY SINCE
08/11/2014)

8 CRL.A (C,) SRINAND A PACHHAPURE ADDL SPP
100057/2020 RAJENDRA R PATIL
(2 TCR, PBS, WL
K/B)
(CUSTODY SINCE
14/05/2013)

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